Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PRATIBHA SKYSCRAPERS PRIVATE LIMITED Date of Commencement of Liquidation: 13-07-2022; List of Stakeholders as on Date: 25-03-2025; Name of IP: Ms. Jovita Reema Mathias; Process Number: 1; Last 5 digitof registration number: 10941

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs		1657907						NA
2	Liquidation costs incurred till date		1558736						NA
3	Secured financial creditors	1	2332025136	1	2332025136.00				Annexure 3
4	Unsecured financial creditors	2	14211992	2	14211992				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	38543611	2	38543611				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	4254121	3	3102483		1151638		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	2392251503	8	2387883222		1151638		